| | Annexure – 8 | | | | | | | | | | | | | | |
|---|-------------------------------------|-----------------|----------------|---------------------------|-----------|----------|-----------|---------|----------|-----------|------------|----------|--------------------|-----------------|--|
| Name of the corporate debtor: Lily Jewellery Private Limited; Date of commencement of CIRP: 25.08.2025; List of creditors as on: 15.09.2025 | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| List of operational creditors (Other than Workmen and Employees and Government Dues) | | | | | | | | | | | | | | | |
| (Amount in ₹) | | | | | | | | | | | | | | | |
| Sr. No. | Name of creditor | Details of | claim received | Details of claim admitted | | | | | | Amount | Amount | Amount | Amount of claim | Remarks, if any | |
| | | Date of receipt | Amount claimed | Amount of claim | Nature of | Amount | Amount | Whether | % of | of | of any | of claim | under verification | | |
| | | _ | | admitted | claim | covered | covered | related | voting | contingen | mutual | not | | | |
| | | | | | | by | by | party? | share in | t claim | dues, that | admitted | | | |
| | | | | | | security | guarantee | | CoC | | may be | | | | |
| | | | | | | interest | | | | | set-off | | | | |
| 1 | Seepz Tower-II Premises Cooperative | 10-09-2025 | 1,51,30,269.71 | 1,23,30,812.66 | Unsecured | - | - | - | 0% | - | - | - | 27,99,457.05 | Clarification | |
| | Society Ltd. | | | | | | | | | | | | | sought | |
| | Total | | 1,51,30,269.71 | 1,23,30,812.66 | - | - | - | - | - | - | - | - | 27,99,457.05 | | |